

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. C.A.(CAA)/43/MB/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.02.2023**

NAME OF THE PARTIES: Asher Foods Private Limited.

SECTION 230- 232, 234 OF COMPANIES ACT, 2013

ORDER

Mr. Ponnamm Somani, counsel appearing for the Petitioner is present through virtual hearing.

Hard copy of the application is not available with this bench. Applicant, Registry, Court Officer shall ensure availability of hard copy of the petition to the Respondent as well to this Bench before the next date of hearing. List this matter on **30.03.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//RKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)